

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 01/15 IN CP 74/15	TP 80/16	For filing written submissions	397/ 398	Mybirdie Solutions LLP Vs. Habitat Pragnya Property Developments P. Ltd. & 7 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Varsha H. ~~Shrinathali~~

Adv for Petitioner

CK Nandakumar

Raghuram
Adambri

Petitioner
S. S. S.

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 01/15 is listed today for hearing. Counsel for Petitioner in main petition reported that, Senior Counsel is unable to attend the Tribunal today. She requested for adjournment. List it on 13/02/2018.


Member (T)


Member (J)